

Annexure - 4

Name of Corporate Debtor: Venkat Estates Private Limited

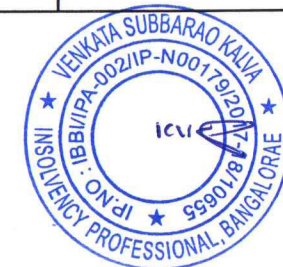
Date of Commencement of CIRP: 4th June 2025

List of Creditors as on 7th August 2026

List of Unsecured Financial Creditors

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of Any Mutual Dues That May Be Set-off	Amount of Claim Under Verification and subject to acceptance with proof of documentary evidence	Remarks if Any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim - Form C	Amount Covered by Guarantee	Whether Related Party	% of Voting Share in COC				
1	Ravindra Reddy and Bhaskar Reddy	23.06.2025	3,53,00,000	1,44,30,904	Financial Assistance	0	No	9.25	0	0	0	Claim admitted to the extent of the amount mentioned in the Corporate Debtor Books of Accounts



2	Flagship Financials Limited	24.06.2025	5,28,41,276	1,77,59,276	Financial Assistance	0	No	11.38	0	0	0	Claim admitted to the extent of the amount mentioned in the loan ledger made available by the Creditor
3	Praveen Kumar	02.07.2025	11,07,333	11,07,333	Sale Agreement executed, property registered in other person name	0	No	0.71	0	0	0	
4	Sunny Narayan	05.07.2025	56,16,657	56,16,657	Flat Advance paid, possession not handed over	0	No	3.6	0	0	0	



5	Varun Nair	28.04.2026	1,13,53,789	77,46,900	Consumer Court Order	0	No	4.97	0	0	0	The claim for compensation towards other damages, such as rent and litigation costs, has not been admitted
6	B Renuka	09.06.2026	2,27,81,753	50,00,000	Financial Assistance	0	No	3.2	0	0	0	Claim admitted to the extent of the amount mentioned in the Corporate Debtor Books of Accounts

